

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00757/2014

Jabalpur, this Tuesday, the 21st day of August, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Madan Gopal Sharma, Ticket No.200, S/o Late Shri S.P. Sharma, aged about 51 years, R/o H. No.3068, Narsingh Nagar, Ranjhi Basti, Jabalpur (MP) 482005.
2. Prakash Kumar Sabre, Ticket No.1902, S/o Shri S.R. Sabre, aged 52 years, R/o 451, Sheetlamai Mandir, West Ghampur, Jabalpur 482001 (MP).
3. Jaspal Singh Ahuja, Ticket No.157, S/o Ajeet Singh Ahuja, (Armament Mech), aged 47 years, R/o SF-62 Sukh Sagar Valley, Polipathar, Jabalpur (MP) 482001.
4. O.P. Yadav, Ticket No.2524 S/o Shyam Singh Yadav, aged 57 years, (Armament Mech) R/o Khatik Mohall, Sarafa Ward, Jabalpur – 482001.
5. Nand Dev, Ticket No.1903, S/o Sudama Prasad, Armament aged 44 years, C/o 506, Army Base Workshop, Khamaria, Jabalpur (MP) 482005

-Applicants

(By Advocate – None)

V e r s u s

1. Union of India through the Secretary, Ministry of Defence, South Block, New Delhi, Pin 110001.
2. The Director General, Electronics Mechanical Engineer, MGO, Branch, India Head Quarter, Ministry of Defence, South Block, New Delhi – 110011.
3. Commandant, 506, Army Based Work Shop, Jabalpur 482005 (MP).

4. P.L. Yadav, Ticket No.99, Master Craftsman through Commandant, 506 Army Based Work Shop, Jabalpur 482005 (MP).

5. S.K. Khatri, Ticket No.298, Master Craftsman through Commandant, 506 Army Based Work Shop, Jabalpur 482005 (MP).

6. B.K. Datta, Ticket No.1878, Master Craftsman through Commandant, 506 Army Based Work Shop, Jabalpur 482005 (MP)

-Respondents

(By Advocate – Shri D.S. Baghel)

O R D E R (O R A L)

By Navin Tandon, AM.

None for the applicant even on second call.

2. It is seen that for the last two occasions also, i.e. 18.09.2017 and 30.11.2017, nobody had appeared for the applicant. Thus, it appears that the applicants have lost interest in prosecuting this case anymore.

3. Accordingly, O.A is dismissed for want of prosecution.

**(Ramesh Singh Thakur)
Judicial Member**

**(Navin Tandon)
Administrative Member**

am/-